

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal No. 23 of 2013

Dat Dated : 7th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of

Tamil Nadu Generation & Distribution Corporation ...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam
Mr. Subbraj (Rep.)

Counsel for the Respondent (s) :

ORDER

Despite the service effected on the contesting Respondent no.2, nobody has entered appearance.

We have heard the Learned Counsel for the Appellant for some time.

Post the matter for further hearing on 23.04.2013 at Chennai Circuit

Bench.

In the meantime, it is open to the Learned Counsel for the Appellant to again inform the contesting Respondent no.2. Dasti service is permitted.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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